

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3595
ANSWERED ON:16.04.2010
ELIGIBILITY CRITERIA FOR EMPLOYMENT IN PUBLIC SECTOR BANKS
Kishor Shri Kamal

Will the Minister of FINANCE be pleased to state:

- (a) the details of conditions set for a candidate appearing in tests for employment at the Probationary Officer and Clerk cum Cashier levels in Public Sector Banks;
- (b) whether some Members of Parliament (MP) have brought into the notice of the Government that condition of `Certificate in Computer Awareness` is anti rural areas/poor;
- (c) if so, the details of suggestion made by the MPs; and
- (d) the action taken or proposed to be taken in this regard?

Answer

The Minister of State in the Ministry of Finance (Shri Namo Narain Meena)

(a) to (d) : Consequent to grant of managerial autonomy to the Public Sector Banks (PSBs) in February 2005, the Banks are competent to formulate their own eligibility criteria with reference to educational qualifications and age for various posts with the approval of their Board of Directors. Thus, the `eligibility criteria` including the condition of `certificate in computer awareness` varies across PSBs. The bank-wise details of the eligibility criteria is not maintained at the level of the Government.